

Annual Report of the Central Control Board issued under section 23 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. LT-260/91]

Annual report of and review on the working of the national institute of public cooperation and child development New Delhi for 1989-90 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1989-90.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-261/91]

Annual report of and review on the working of the pharmacy Council of India, New Delhi for 1989-90 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI-

MATI D. K. THARADEVI SIDDHARTHA): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pharmacy Council of India, New Delhi, for the year 1989-90.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-262/91]

Beedi Workers welfare fund Rules, 1991 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table—

- (1) A copy of the Beedi Workers Welfare Fund (Amendment) Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 40(E) in Gazette of India dated the 22nd January, 1991 under sub-section (4) of section 12 of the Beedi Workers Welfare Fund Act, 1976.

[Placed in Library. See No. LT-263/91]

- (2) A copy of the Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund (Amendment) Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 41(E) in Gazette of India dated the 22nd

January, 1991 under sub-section (4) of section 12 of the Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund Act, 1976.

- (3) A copy of the Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Cess (Amendment) Rules, 1990 (Hindi and English versions) published in Notification No. G.S.R. 619 in Gazette of India dated the 29th September, 1990 under sub-section (4) of section 14 of the Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Cess Act, 1976.

[Placed in Library. See No. LT-264/91]

- (4) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 16 of the Limestone and Dolomite Mines Labour Welfare Fund Act, 1972:—

(i) The Limestone and Dolomite Mines Labour Welfare Fund (Amendment) Rules, 1990 published in Notification No. G.S.R. 618 in Gazette of India dated the 29th September, 1990.

(ii) The Limestone and Dolomite Mines Labour Welfare Fund (Amendment) Rules, 1990 published in Notification No. G.S.R. 42(E) in Gazette of India dated the 22nd January, 1991.

[Placed in Library. See No. LT-265/91]

- (5) A statement (Hindi and English versions) regarding Ratification of ILO Conven-

tion No. 136 concerning Protection against hazards of poisoning arising from Benzene—1971.

[Placed in Library. See No. LT-266/91]

13.03 hrs.

STATEMENT BY MINISTER

Accident of Sonik Station of Lucknow Division on 4-8-1991

[English]

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): With profound regret, I apprise the House of an unfortunate accident involving 1144 Chhapra-Gwalior Mail and a Military Special that occurred at Sonik Station on the Kanpur-Lucknow Broad Gauge Single Line Section of Northern Railway at about 8.00 hours on 4-8-1991.

The Military Special from Kanpur was received on the Loop Line at Sonik station at about 07.55 hours and shortly thereafter 1144 Chhapra-Gwalior Mail from the opposite direction came on to the occupied line and collided head-on with the Military Special resulting in the derailment of the train engine and three wagons next to the engine of the Military Special and the first two coaches of 1144 Chhapra-Gwalior Mail. Prima-facie, the collision occurred due to the driver of 1144 Chhapra-Gwalior Mail, overshooting the reception signals. As a result of the accident, 9 persons lost their lives and 28 persons sustained injuries.

Immediately on receipt of information about the accident, the Divisional Railway Manager, Lucknow, alongwith a medical team and divisional officers rushed to the site by road. Medical vans from Lucknow